

SPECIAL BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/329(KB)2022
IA(I.B.C)/323(KB)2024, IA(I.B.C)/319(KB)2024,
IA(I.B.C)/1983(KB)2023, IA(I.B.C)/662(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	CITY UNION BANK LIMITED VS AMRITAPUR TEA CO LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)
For the Resolution Professional
Mr. Mayukh Roy, Adv.**

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/662(KB)2024

2. This IA has been filed by the RP for taking on record 5th Progress report at page 18-63. This IA is accompanied by an affidavit of Resolution Professional at page 16-17. This IA is allowed and disposed to the extent of taking on record progress report.
3. Post this matter on **11.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**